

Through Fax

(J.H.C. Sch. 1-7)

From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi

☎ : Office – 0651-2481449  
Fax No. – 0651 – 2481116

File No. XIX(I)/5/2016-17/Appt.  
Letter No. \_\_\_\_\_/Appt.  
Dated: \_\_\_\_\_

To,

All the Principal District & Sessions Judges of the State of Jharkhand including  
the Judicial Commissioner, Ranchi.

Sub: - Regarding nomination for attending "Conference on Cyber Crimes-Issues and Challenges, Remedies under the Present Law: A Critical Study in the State of Jharkhand" on 19<sup>th</sup> October, 2019 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you for attending Conference on "Cyber Crimes-Issues and Challenges, Remedies under the Present Law: A Critical Study in the State of Jharkhand" on **19<sup>th</sup> October, 2019** at **Judicial Academy Jharkhand, Ranchi.**

The Court has also been pleased to nominate the Chief Judicial Magistrate (**except CJM, Garhwa**) and the Secretary, DLSA of your Judgeship for attending the aforesaid Conference and accordingly they may be informed to attend the aforesaid Conference.

Further, you are directed to nominate two (02) Judicial Magistrates of your Judgeship to attend the aforesaid Conference.

Yours faithfully,  
Sd/- **J.P. Singh**  
Registrar (Administration)

Memo no. 3676 /Apptt.

dated, the Ranchi Sept 26, 2019

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 2477/JAJ dated 13.08.2019 / the Member Secretary, JHALSA, Ranchi for information / the C.P.C. I/c, e-Courts Project High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

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25/09/19  
Registrar (Administration)